

1	2	3	4	5
West Bengal	1,393,319	730,700	197,994	464,625
Andaman and Nicobar Islands	3,053	2,294	337	422
Chandigarh	22,080	1,730	4,204	16,146
Delhi	383,609	187,274	39,041	157,294
Puducherry	35,070	23,582	5,131	6,357
INDIA	13,749,424	9,153,611	1,989,724	2,606,089

Note: The Appendix excludes institutional households.

Source: Census of India 2011, Housing Stock, Amenities and Assets in Slums.

Single window clearance to real estate projects

1315. SHRI K. T. S. TULSI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state whether any nodal agency is contemplated for grant of single window clearance to the real estate projects?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): 'Land' and 'Colonisation' are State subjects; hence it is the responsibility of States/Union Territories to contemplate a nodal agency for grant of single window clearance to the real estate projects. However, guidelines of Pradhan Mantri Awas Yojana (PMAY) (Urban) mandate States/UTs to have a single-window, time bound clearance for layout approval and building permissions at Urban Local Body (ULB) level.

The Model Building Bye Laws, 2016 released recently by the Ministry of Urban Development, Government of India also suggests various options for streamlining approval process for construction permits including single window system, online sanction, integration of agencies outside ULBs for online clearances alongwith delegation to local authorities.

Scheme for house to urban poor

†1316. DR. VIJAYLAXMI SADHO: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the percentage of population in the country whose housing needs have been fulfilled, the details thereof;

(b) whether Government has conducted any survey to determine the number of homeless urban poor, the details thereof, State-wise; and

† Original notice of the question was received in Hindi.